## CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

## 17. MA No.060/00770/2016 IN OA No.060/00173/2014

## (HUKAM CHAND VS. UOI & ORS.)

## 07.11.2016

Present:

Sh. K.B. Sharma, proxy for Sh. R.P. Mehra, counsel for the applicant in MA.

Sh. Ram Lal Gupta, counsel for the respondents.

Agreeing that the order of this court execution whereof is sought has been stayed in the Hon'ble High Court vide its order dated 25.10.2016, the present execution application is disposed of with liberty to the applicants to file a fresh one after decision of the case pending in the Hon'ble High Court.

(UDAY KUMAR VARMA) MEMBER (A)

(SANJEEV KAUSHIK) MEMBER (J)

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